

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1534
ANSWERED ON 10TH FEBRUARY, 2022**

CONSTRUCTION OF ROADS UNDER CRIF

1534. SHRI ASHOK KUMAR RAWAT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to construct roads in backward villages of Misrikh Parliamentary Constituency in Uttar Pradesh from the Central Roads and Infrastructure Fund (CRIF);

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No Sir.

(b) Does not arise.

(c) Development of State Roads in the country including the State of Uttar Pradesh has to be done by State Government by their own funds and funds granted by GOI including under Central Road and Infrastructure Fund (CRIF) Act 2000. Government of Uttar Pradesh has submitted a proposal for Widening and Strengthening of Misrikh – Machharehta road of length 11.600 kms costing Rs 2381.49 lakhs. The proposal will be considered subject to inter - se priority and availability of funds.
